

Educational Policy for Andaman and Nicobar Islands

1248. **Shri D. C. Sharma** : Will the Minister of Education be pleased to state:

(a) whether Government have decided their educational policy for the Andaman and Nicobar Islands with reference to the medium of instruction; and

(b) if so, the nature thereof?

The Deputy Minister of Education (Dr. M. M. Das): (a) and (b) The matter is under consideration.

Cultural Relations with West Germany

1249. **Shri D. C. Sharma** : Will the Minister of Education be pleased to state the steps taken so far by Government to promote cultural relations with West Germany?

The Deputy Minister of Education (Dr. M. M. Das) : A statement is laid on the Table of the House. [See Appendix V, annexure No. 94].

Defence Colony

1250. **Shri D. C. Sharma** : Will the Minister of Defence be pleased to state the progress made so far in the development of Defence Colony?

The Deputy Minister of Defence (Sardar Majithia) : A statement is laid on the Table of the House. [See Appendix, VI, annexure No. 95].

Sale of Soft Drinks in Delhi

1251. **Shri D. C. Sharma** : Will the Minister of Home Affairs be pleased to state:

(a) how many Centres have been opened for soft drinks and milk in Delhi as part of the Prohibition Programme; and

(b) what is the estimated cost of these?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) One Centre for soft drinks and milk has been opened in Gole Market area as a constructive measure of prohibition.

(b) The Centre is not run by the Government.

Foreign Private Incorporated Firms in India

1252. **Shri D. C. Sharma**: Will the Minister of Finance be pleased to state:

(a) the names of the countries whose private incorporated firms started business in India during 1955-56; and

(b) the amount of the capital invested and the nature of the business done by them?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) and (b) A statement giving the information as available with Registrars in respect of private companies incorporated elsewhere than in India and having a principal place of business in this country is laid on the Table of the House. [See Appendix V, annexure No. 96].

Delhi Police

1253. { **Sardar Iqbal Singh:**
Sardar Akarpuri:

Will the Minister of Home Affairs be pleased to state:

(a) the number of police personnel of the Delhi State, who have been suspended, reduced in rank, discharged or dismissed as a result of decisions of the courts of law during 1956 so far; and

(b) the number of appeals filed against such decisions and the results thereof?

The Minister in the Ministry of Home Affairs (Shri Datar) :

| | |
|----------------------------------|----|
| (a) Officers suspended | 7 |
| Officers degraded | .. |
| Officers discharged | .. |
| Officers dismissed | 6 |

(b) Two. Both the appeals are pending in the High Court.

Black Hole Tragedy

1254. **Shri Gidwani**: Will the Minister of Education be pleased to state:

(a) whether the attention of the Government has been drawn to the news appearing in the 'National Herald', Lucknow, dated the 29th October, 1956, about the protest lodged in a letter by Prof. M. A. Azam, Principal, East Bengal Polytechnic, Dacca (East Pakistan) to the Editor in Chief of the *Encyclopaedia Britannica* against the description in the *Encyclopaedia* regarding the "Black Hole Tragedy" and characterising it as absolutely baseless; and also